

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 11 of 2018**

**In the matter of:**

ITC Ltd.

.....Appellant

Vs

Competition Commission of India

.....Respondent

**Present:**

**For Appellant: - Ms. Prerna Parashar, Advocate**

**For Respondent: -None**

**ORDER**

**05.03.2020-** The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Justice Venugopal M.)  
Member (Judicial)**

**(V. P. Singh)  
Member (Technical)**

SC/NN